

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 247/TT/2020

- Subject** : Petition for determination of tariff for (1) 400 kV Kota Suryapet - 1 & 2 feeders for FY 2016-17 to FY 2018-19 (2) Part of PGCIL 400 KV VJA-NLR line (Nunna Manubolu) to the extent of 18.405 KM (Part of Nunna Manubolu Ckt-3 from Loc.No:532/15 to Loc. Nunna SS + Part of VTPS Manubolu Ckt from Loc.532/16 to Loc. VTPS) for the 2015-19 period.
- Date of Hearing** : 30.9.2021
- Coram** : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Transmission Corporation of Andhra Pradesh Ltd.
- Respondents** : Transmission Corporation of Telangana Ltd. & Another
- Parties Present** : Shri S. Vallinayagam, Advocate, APTRANSCO
Shri P. Suryachandram, APTRANSCO
Ms. P. Jyotsnana Rani, APTRANSCO

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Deputy Chief (Law)

